

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2131
ANSWERED ON:28.07.2017
Duplicate Beneficiaries under Social Subsidy Schemes
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Will the Minister of FINANCE be pleased to state:

- (a) the details of the revenue generated by various departments through the termination of fake and duplicate beneficiaries from social subsidy schemes since 2014, scheme-wise;
- (b) the methodology by which this revenue has been calculated; and
- (c) the number of fake beneficiaries identified in these schemes, State/UT-wise and income-wise?

Answer

ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a) to (c): Direct Benefit Transfer (DBT) is a major reform initiative where benefits, in cash or kind, are delivered directly to accurately identified beneficiaries using Aadhaar as an identifier. It envisages simpler flow of funds and information using ICT thereby achieving efficiency and inclusion in the delivery processes leading to greater accountability and transparency in the system. Line Ministries, with a view to measure the efficacy of the Schemes, carry out the operational impact assessment; including assessment of de-duplication, right targeting etc. due to implementation of DBT in their respective schemes. By the end of 2016-17, due to better targeting of beneficiaries, 3.5 crore duplicate/fake/inactive consumers have been blocked under DBTL scheme of Ministry of Petroleum and Natural Gas. Similarly, 2.33 crore ration cards have been deleted by the Department of Food and Public Distribution due to the process of digitization, de-duplication, Aadhaar seeding in the implementation of the National Food Security Act (NFSA).